

(f) and (g). As per DOPT OM No. 36012/22/93-Estt. (SCT) dated the 8th September, 1993. The rule of exclusion will not apply to persons working as artisans or engaged in hereditary occupations/callings. The efforts are on to identify such occupations/callings.

#### **Coverage of Doordarshan to more Area in Rajasthan**

333. SHRI RAM SINGH KASHWAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the coverage of Doordarshan to more areas of Rajasthan during 1996-97; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED):

(a) Yes, Sir.

(b) Twenty five TV transmitters of varying powers are expected to be commissioned, in phases, in Rajasthan by the end of 1996-97 subject to availability of resources and other infrastructural facilities.

#### **Coal Prices**

334. SHRI R. SURENDER REDDY: Will the Minister of COAL be pleased to state:

(a) whether the Bureau of Industrial Cost and Prices (BICP) had recently undertaken a study of coal prices in the country and recommended further hike in coal prices;

(b) if so, the details thereof and the grounds for BICP recommendations;

(c) whether the Coal India Limited (CIL) has recently approved his Ministry for permission to further revise the coal prices as recommended by the BICP; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER): (a) to (d). BICP have undertaken their third comprehensive study of the coal industry since 1991 on various, aspects including pricing of coal. No final report of the third study of BICP recommending increase in coal prices has been received and consequently the question of revising the coal prices as recommended in the third study of BICP does not arise.

[*Translation*]

#### **Human Races in Andaman and Nicobar Islands**

335. SHRI MOHAN SINGH (DEORIA): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of various human races found in Andaman and Nicobar Islands who live in natural State;

(b) whether some human races after coming into contact with human civilization have vanished or are vanishing; and

(c) if so, the steps being taken for preserving these tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) Out of the five primitive tribes living in Andaman & Nicobar Islands, three viz. Jarawas, Sentinelese and Shompens live in the State of nature. The remaining two Great Andamanese and Onges have adopted settled lives.

(b) and (c). The population of Great Andamanese and the Onges was declining in the past. The declining trend of their population has now been controlled through various welfare measures like supply of free rations to supplement their food requirements, clothing, housing, medical facilities, etc.

[*English*]

#### **Indo-Canadian Deal for Terrorism**

336. SHRI SHRAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an Indo-Canadian deal for fighting international terrorism was signed during the visit of Prime Minister of Canada during January, 1996;

(b) if so, the details thereof, and

(c) the steps taken to implement the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) to (c). During the visit of Union Home Minister to Canada in October '94 a Treaty on Mutual Legal Assistance in Criminal Matters was signed. It envisages cooperation to combat terrorism, narco-terrorism and other form of crimes, including international crimes. During the visit of Prime Minister of Canada to India in January, 1996, various matters of mutual interest including cooperation in

combating crime were also reviewed. However, no fresh agreement on terrorism was signed between both the countries. [English]

### Law against Child Rape

337. DR. K.V.R. CHOWDARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Commission for Women (NCW) has asked the Union Government to promulgate an ordinance to make the law against child rape more stringent;

(b) if so, the details of suggestions made by the National Commission for Women; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF.M. KAMSON): (a) to (c). With a view to strengthening existing laws relating to rape, the National Commission for Women has suggested a draft Ordinance containing certain amendments in the provisions of the Indian Penal Code and other Acts. The suggestions inter-alia include rigorous imprisonment for life in case of child rape and entrusting medical check up, investigation, recording of a statement, trial and prosecution, etc. in such cases to women officers. The suggestion made by the National Commission for Women would be useful in strengthening the steps being taken by Government with regard to the crimes against women and children.

[Translation]

### Official Language Rules

338. SHRI HARIKEWAL PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to review the Constitutional provisions pertaining to Official Language Rules, 1976; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) No, Sir.

(b) Does not arise.

### Dropping of Arms in Purulia

339. SHRI RAM VILAS PASWAN:  
SHRI MANORANJAN BHAKTA:  
SHRI RAMPAL SINGH:  
SHRI RAMESHWAR PATIDAR:  
SHRI SANAT KUMAR MANDAL:  
SHRI DATTATRAYA BANDARU:  
SHRI SANTOSH KUMAR GANGWAR:  
MAJ.GEN. (RETD.) BHUWAN CHANDRA  
KHANDURI:  
SHRIMATI SHEELA GAUTAM:  
DR. LAXMINARAYAN PANDEYA:  
SHRI RAMASHRAY PRASAD SINGH:  
SHRI BASUDEB ACHARIA:  
SHRI NAWAL KISHORE RAI:  
SHRI MOHAN RAWALE:  
SHRI DEVI BUX SINGH:  
SHRI NITISH KUMAR:  
SHRI SRIKANTA JENA:  
SHRI INDRAJIT GUPTA:  
SHRI ANNA JOSHI:  
SHRI SURENDRA PAL PATHAK:  
SHRI GEORGE FERNANDES:  
SHRI MANJAY LAL:  
SHRI TARA SINGH:  
SHRI CHITTA BASU:  
SHRI VILASRAO NAGNATHRAO GUNDEWAR:  
SHRI BOLLA BULLI RAMAIAH:  
SHRI RABI RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a foreign plane had recently dropped arms in huge quantity in Purulia (west Bengal);

(b) if so, the details thereof;

(c) whether any enquiry has been conducted in this regard;

(d) if so, the outcome thereof;

(e) the action taken against the persons found guilty; and

(f) the action proposed to be taken by the Government to check the recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) and (b). Yes, Sir. A list of